

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 4349/2023 IA 59/2023 IA 488/2024 in CP (IB)/1752/MB/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- IA 4349/2023 M/S. Arise Ventures Vs. Doshin
Water Solution Pvt Ltd Through Vikash G Jain
the Liquidator
IA 488/2024 Flywheel Logistics Solutions
Private Limited Vs. Doshion Water Solution
Pvt. Ltd Through Liquidator Vikash
Gautamchand Jain
IN THE MATTER OF
Bank of Baroda
V/s
Doshion Water Solution Pvt Ltd

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Ashish Pyasi a/w Anjali Shahi and Jinal Sethia appeared for the Applicant in IA 488 of 2024 and Counsel, Amit Tungare appeared for the Respondent in A 1488 of 2024 and Liquidator in all the present Applications. By consent of the parties list these Applications on **24.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)